

Statement of Immovable property return for the year 2015 (as on 01-01-2016)

INDIAN CORPORATE LAW SERVICE

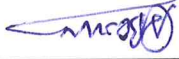
Service

9TH AUGUST 1970		Date of Birth	20720/-	Present Pay	5400/-	Grade Pay	O/o The Official Liquidator, High Court, Calcutta	Name of Officer (in full) APARAJIT BARUA		Name of District sub-division, taluk and village in which property is situated		Name and details of property-housing, lands and other buildings		Cost of construction/ acquisition/ including land in case of house and year when		If not in own name state in whose name held and his/her relationship to the Government		How acquired - whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date-of-acquisition and name with details of persons from whom acquired		Annual Income from the property		Remarks	
Dist: SOUTH 24 PARGANA, 79, K.D. Mukherjee AT Flat No. 3C, Block- C, Skyline Apartment, 18,00,285/- Road, Parnashree, Kolkata-700060		A FLAT OF 1183 Sq.ft.		20,00,000/- (APPROX.)		JOINT OWNERSHIP WITH SPOUSE		ACQUIRED ON 11-11-2010 THROUGH PURCHASE FROM M/S VINAYAK BUILDERS, 3rd Floor, Room No. 306, 21, Hemandt Basu Sarani, Kolkata-700001.		NIL		---											

Date

21-01-2016

Signature



NOTES:

(1) *In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated

(2) **Includes short term lease also

(3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the Central Civil Services (Conduct) Rules, 1955, [now rule 18(1) of the CCS (Conduct) Rules, 1964] on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent on Government Servant

(4) The wording 'no change' or 'no addition' or 'as in the previous year' should be avoided and full details provided

(5) The columns should be filled up neatly in capital letters